

mainly about reopening of the unit which has been under lock-out since December, 1974. In November, 1977, the Government of West Bengal wrote to this Ministry suggesting an investigation under the provisions of the Industries (Development and Regulation) Act, 1951, into the affairs of Messrs Industrial Plants Limited, Howrah. The State Government were requested in January, 1978, to advise as to whether they would be prepared to assume financial and managerial responsibilities for running the undertaking. The State Government have recently replied that various alternatives for the revival of this unit are still under their consideration.

Atrocities in North Kamrup, Assam

159. SHRIMATI PRAMILA DANDAVATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that serious atrocities have been committed in the North Kamrup (Assam) villages during the second week of January, 1980 by the men of Indian Army and C.R.P.;

(b) whether it is also a fact that the commanding officer belonging to a particular linguistic community directed the operations; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Allegations have been made that some army personnel committed atrocities in the North-Kamrup villages, and according to State Government, 11 cases are under investigation. Separately, army authorities made their own enquiries and found the allegations baseless.

There are no such allegations against C.R.P. personnel.

Our armed forces are above all lingual and communal feelings and act in an objective manner.

News-item captioned "Soviet Nuclear Weapons in Asia alleged"

160. SHRI SHIV KUMAR SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether the attention of the Government of India has been drawn towards a news-item appearing in the *Hindustan Times* dated 21st February, 1980 under the caption "Soviet nuclear weapons in Asia alleged";

(b) if so, the details thereof; and

(c) the efforts being made by the Government of India to keep the Zone free from super powers' conflicts?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) and (c). Government have no authentic information.

योजना बनाने की गति धीमी करने के लिए अनवरत योजना का आरंभ

161. श्रीमती कृष्णा साहू : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जनता सरकार ने अनवरत योजना आरम्भ की थी और यह अनुपयुक्त साबित हुई है ; और

(ख) यदि हां, तो सरकार का विचार इस आवर्ती योजना को समाप्त करने का है और यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

प्रधान मंत्री (श्रीमती इन्दिरा गांधी) :
(क) जी हां ।

(ख) नई सरकार के योजना पर नए सिरे से विचार करने के समय ऐसा किया जायेगा।